

4

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.136/BB/20 17	-	Admission	252(3)	TLI Knowledge Service Pvt. Ltd. Vs ROC


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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	<b>I VINAYAK BHAT</b> PCS 9886032321	<b>Applicant</b>	<b>WNOOJB</b>
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**ORDER**

PCS for Petitioner Company is present. Matter is listed today for admission. Petitioner is directed to supply the information required by the registry. Time granted till 24/10/2017.

  
**Member (T)**

  
**Member (J)**